

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>IA 747/17 &amp; IA 745/17 in DFR NO. 1970/17</b> (IA 747/17- for delay in re-filing, IA 745/17- for delay in filing)	State Load Despatch Centre, Karnataka Vs. Central Electricity Regulatory Commission & Ors.	1970/2017 Dated 20/06/2017	12/09/2017	<b>Tarun Gulia for R-2</b>	<b>09/10/2017</b>
2.	<b>IA 755/17 in DFR NO. 2855/17</b> (IA 755/17- for delay in filing)	Punjab Energy Development Agency (PEDA) Vs. Punjab State Electricity Regulatory Commission (PSERC) & Ors.	2855/2017 Dated 01/09/2017	13/09/2017	<b>Caveat filed on 13/2/2017 (Caveat Expired)</b>	<b>16/10/2017 (As per requested by counsel)</b>
3.	<b>293/17 &amp; IA 757/17 &amp; IA 758/17</b> (IA 757/17- for exemption from filing certified copy of impugned order, IA 758/17- for stay )	M/s. Indsil Hydro Power and Manganese Limited. Vs. Kerala State Electricity Regulatory Commission & Ors.	2490/2017 Dated 04/08/2017	13/09/2017		<b>09/10/2017</b>

**Dated: 18/09/2017**

**By Order  
Sd/-  
Dy. Registrar**